

**Revised Public Announcement
For the attention of the Shareholders of
JMT AUTO LIMITED**

Registered Office: 224 AJC Bose Road, Room No. 902, Krishna Building, 9th Floor, Kolkata, 700017, West Bengal, India

CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS

This is a revised Public Announcement ("Revised PA") in continuation to the Public Announcement ("PA") issued by JM Morgan Stanley Private Limited ("Manager to the Offer"), on behalf of Bach Limited ("Bach", "Acquirer") and ChrysCapital III, LLC ("ChrysCapital", "Person Acting in Concert", "PAC") in the Financial Express, Jansatta and Aajkal on November 7, 2005, and Navshakti on November 8, 2005. This revised PA should be read in conjunction with the PA and the Letter of Offer dated December 30, 2005 ("Letter of Offer") that will be posted to the public shareholders of JMT Auto Limited ("JMTAL", "Target Company"). The terms used but not defined in this Revised PA shall have the same meanings assigned to them in the PA and the Letter of Offer.

The shareholders of JMTAL may please note the following changes/ amendments mentioned below:

1. Revised Schedule of Activities

A revised schedule of some of the key events in respect of this offer is given below:

No.	Activity	Original Schedule	Revised Schedule
1.	Public Announcement (PA) Date	Monday, November 7, 2005	Monday, November 7, 2005
2.	Specified Date	Friday, November 11, 2005	Friday, November 11, 2005
3.	Last date for a competitive bid	Monday, November 28, 2005	Monday, November 28, 2005
4.	Date by which Letter of Offer is to be dispatched to shareholders	Tuesday, December 20, 2005	Thursday, January 5, 2006
5.	Date of opening of the Offer	Friday, December 30, 2005	Wednesday, January 11, 2006
6.	Last date for revising the Offer Price/ number of equity shares	Monday, January 9, 2006	Wednesday, January 18, 2006
7.	Last date for shareholders for withdrawing their acceptance of the Offer	Friday, January 13, 2006	Wednesday, January 25, 2006
8.	Date of closure of the Offer	Wednesday, January 18, 2006	Monday, January 30, 2006
9.	Last date of communicating rejection/ acceptance and payment of consideration for applications accepted and or return of Shares/ Share certificates for applications rejected	Thursday, February 2, 2006	Tuesday, February 14, 2006

Note: The above is subject to receipt of all statutory approvals.

2. Status of Key Approvals

- The "Foreign Investment Promotion Board" ("FIPB"), vide its letter dated November 19, 2005, has advised the Acquirer that the acquisition of Equity Shares of JMTAL falls within the general permission route of the Reserve Bank of India ("RBI") and has directed the Acquirer to follow the instructions contained in A.P. (DIR Series) Circular No. 16 dated October 4, 2004.
- The RBI, vide letter dated December 14, 2005, has confirmed the same and directed the Acquirer to approach the authorised dealer, i.e., CITIBANK, N.A., for effecting purchase of the Equity Shares by way of the Offer as per the instructions contained in the aforementioned circular. The authorised dealer is seeking clarification from RBI central office regarding the procedure for effecting such transfer.
- In addition, the RBI, vide letter dated December 14, 2005, has given its permission for opening of escrow account, and opening and operation of a special account for purposes of the open offer.

The Board of Directors of the Acquirer and the PAC accept full responsibility for the information contained in this Revised PA and also for the obligations of the Acquirer and the PAC under the Regulations.

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
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Place : Delhi
Date : January 2, 2006

On behalf of:
**Bach Limited,
Chryscapital III, LLC**